

retirement policy in case of officers who stand superseded or who do not have any career advancement prospects.

Unauthorised Hutments near IGIA

*354. SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that buildings are not permitted near airports under the rules;

(b) whether a large number of unauthorised hutments near the Indira Gandhi International Airport, New Delhi are posing a serious threat to flight safety; and

(c) if so, how these structures were allowed to come up near the airport and what action is being taken to remove these structures to ensure flight safety?

(THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD):

(a) Buildings within 20 Kms. radius of the airport are not allowed in excess of the height prescribed in the rules framed under Section 9-A of the Aircraft, Act, 1934.

(b) and (c) Out of a total area of approximately 5050 acres of airport land, an area of about 4.5 acres is under unauthorised occupation of some hutment dwellers. The Land Acquisition Collector is yet to hand over vacant possession of this land to International Airports Authority of India after clearing the hutments. He has been requested to expedite the transfer of land to International Airports Authority of India.

Pension Rules

*355. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under Government's consideration to modify the Pension Rules, particularly relating to "commutation" part;

(b) whether any adverse effect on monthly pension due to commutation rules have come

to the notice of Government; and

(c) if so, the steps taken or proposed to be taken to rectify the situation?

(a) THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) No Sir.

(c) Does not arise.

Deputy Superintendents of Police stagnating at maximum pay scale in CBI

*356. SHRI DAVID LEDGER: Will the PRIME MINISTER be pleased to state:

(a) the total strength of Deputy Superintendents of Police in the Central Bureau of Investigation;

(b) whether it is a fact that more than 25 per cent Deputy Superintendents of Police in CBI are stagnating at maximum pay scale; and

(c) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) The total strength of Dy. SP in the CBI in 293 as on 1.8.94.

(b) No, Sir.

(c) Does not arise.

Aircrafts and Helicopters with States

*357. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the States which have their own Aircrafts and Helicopters;

(b) the details of the Aircrafts and Helicopters, Statewise;

(c) how many Public Sector and Private Sector Companies are having Aircrafts and Helicopters and what are the names of the Companies;

(d) what are the total landing charges collected by airport authorities from them during 1993-94; and